

प्रमाणित (24/10)  
22/10/24  
1

## Declaration of Assets and Liabilities

Year 2024

I, Satyendra Kumar Singh son of Sri Dewak Prasad Singh, aged 56 years belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as ~~Chief~~ Reporter give here in below the details of the assets (Immovable, Movable, Bank Balance etc.) of myself, my spouse and dependants:

### A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	self	Spouse Name(s): Sudha Kumari (Govt. Service)	Elder Son Ravi Ranjan Kumar (Govt.Service)	Younger Son Dr.Shashi Shekhar (Govt.Service)	
(i)	Cash	25,000/-	5,000/-			
(2)	Deposits in Banks, Financial Institutions And non-banking Financial Companies	56,743/- (Saving Account)	75,000/-(Aprox.) (Saving Account) RD-5,000/-P.M.			
(iii)	Bonds, Debentures and Shares in companies	10,000/- (Sahara India)	10,000/- (Sahara India)			
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 42936/-Yearly (Without GST) Kotak Life 20097/-Yearly (Without GST)	LIC Premium: 41919/-Yearly (Without GST)  PPF 50,000/-			
(v)	Motor Vehicles (details of make etc.)	M.Cycle-Two BR-1AB-9809 BR-01FP0263 Car-110Magna BR-01BL1025	-NIL-			
(vi)	Jwellery (give details weight and value)	-NIL-	Gold-250/- gm Silver- 400 gm  Value-20,00,000/- (Aprox)			

2298  
13/02/24

*SK Singh*



(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-			
-------	--	-------	-------	--	--	--

Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

### B. Details of Immovable assets

[ Note : Properties in joint ownership indicating the extent of joint wonership will also have to be indicated ]

Sr. No.	Desciption	Self	Spouse Name Sudha Kumari (Employed)	Elder Son Ravi Ranjan Kumar (Employed)	Younger Son Dr. Shashi Shekhar (Employed)	
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement ) -Current market value	1-Vill- Fatehpur, PO-Raghopur Dist.-Vaishali Khat No- 37,38& 458 रकवा- 1.43 एकड़ (पैतृक सम्पत्ति से प्राप्त) Khata No 73 Plot No 831/2806 रकवा- 34.5 डी0 भैल्यू-60 लाख (लगभग) 3-ग्राम-बनरझुला, जिला-राजविराज(नेपाल) रकवा-0.5 एकड़ (पैतृक सम्पत्ति) 3- Vill-Simri, PS-Sakra Dist-Muzaffarpur खाता नं0- 49 रकवा 174.92 डी0 (पैतृक सम्पत्ति से प्राप्त)	Vill-Simri,PS-Sakra Dist-Muzaffarpur खाता नं0-21 खेसरा 1105 रकवा- 9 डी0 भैल्यू- 2 लाख			
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement ) -Current market value	1-ग्राम-हटिया, जिला-रांची(झारखंड) खाता नं0-91 प्लोट-1086 रकवा- 6 डी0 भैल्यू- 60 लाख (लगभग) 2-Urban Estate Faridabad अन्तर्गत Sector-77 का Plot no- 311 HSVP द्वारा आवंटित। भैल्यू-63,66,300/-	1-ग्राम-दरियापुर खैराटाली प्रखंड-सम्पतचक, पटना खाता नं0-4 प्लोट 409 रकवा- 1688 वर्गफीट 2-ग्राम-नन्धुपुर पैठानी प्रखंड-फुलवारी,पटना खाता नं0-129,प्लोट-328 रकवा- 1701.25 वर्गफीट भैल्यू- 90 लाख			

*[Signature]*



<b>(iii) Buildings (Commercial and residential )</b> - location(s) - Survey / door number(s) -Extent (Total measurement ) -Current market value	I--ग्राम-धनौत, दानापुर जिला-पटना स्थित खाता नं०-311, प्लॉट-75 रकबा- 1640 वर्गफीट में निर्मित पूर्णतः आवासीय मकान G+3 ( डेढ़ करोड़ लगभग)	-NIL-		
<b>(iv) Houses/Apartments, etc.</b> - location(s) - Survey/door number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-		
<b>(v) Other (such as interest in property )</b>	-NIL-	-NIL-		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues  
 [ Note : Please give separate details for each item )

Sr. No	Description	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	90,000/-from OD AC. No 42614983071 (SBI)	
	(ii) Loans from financial institutions	-NIL-	
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments dealing with supply of	-NIL-	

*Signature*



	water.		
	(c) dues to departments dealing with supply of electricity	-NIL-	

	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters )	-NIL-	
	(f) Other dues, in any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	A.Y.- 2021-22 Total Tax Credit- 5,06,247/- PAN No- AKGPS 5160F	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]		
	(iii) Sales Tax [Only in case of property business	-NIL-	
	(iv) Property Tax	2068/-(F.Y. 2023-24)	

*Shamsh*



### C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-15

Gender :- (M/F)

M

Date of Birth :- (DD/MM/YYYY)

1	5		8	1	9	6	7
---	---	--	---	---	---	---	---

Class/Group :- (A/B/C)

A

Cadre :-

Bihar Vidhan Sabha Sachiwalaya Service

(Full name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... *S. K. Singh* .....  
02/02/24

Place : ..... *Patna* .....

Name of Employee - Satyendra Kumar Singh

Designation - Chief Reporter

Date: ..... *02/02/24* .....

Department - Bihar Vidhan Sabha Sachiwalaya